

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.84(ND)/2015

IN THE MATTER OF:

Dr. Vijay Badhwar

.... Applicant/petitioners

Vs.

M/s. GRL Off Highway Tires Pvt. Ltd. & Ors.

.... Respondents

Order under Section 397-398 of the Companies Act

Order delivered on 24.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR



Hon'ble President

Shri R. Varadharajan,

Hon'ble Member(Judicial)

ORDER

By Order of the Bench, the matter is listed on 01.12.2017.



(Nirmala Vincent)
Court Officer

24.11.2017
V. Sethi